

IN THE HIGH COURT OF BOMBAY AT GOA**Stamp Application Main No. 954 of 2020**

The Goa Foundation, Thr. its
Secretary, Dr. Claude Alvares Petitioner

Versus

State of Goa, Thr. its Chief
Secretary & 5 Others Respondents

Ms. Anamika Gode, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for Respondent Nos. 1, 2 and 3.

Mr. Raviraj Chodankar, Standing Counsel for Respondent Nos. 5 and 6.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 4th January, 2021

P.C.

At the request of Ms. Gode, the learned Counsel for the petitioner, leave is granted to the petitioner to file additional affidavit and produce additional documents. Copy of such additional affidavit along with additional documents to be furnished to the learned Counsel for the respondents in advance.

2. The learned Advocate General states that the respondents, whom he represent, would require some time to

consider this additional affidavit and also the affidavit in rejoinder already filed and decide whether any further response is necessary in the matter.

3. Accordingly, this matter is now posted for further consideration on 15.02.2021. In the meantime, if the respondents wish to file any further response, they are granted liberty to do so. Advance copy to be furnished to the learned Counsel for the petitioner.

4. Stand over to 15.02.2021.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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